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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 39 OF 1993

Between:

Kokkiligadda Ramakrishna Rao ... Applicant

And

Union of India represented
by the Secretary to the Govt.
Department of Posts, New Delhi
and 3 others ... Respondents

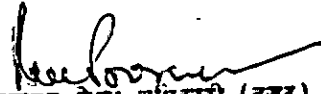
REPLY AFFIDAVIT FILED ON BEHALF OF RESPONDENTS 1 & 4


I, P.Parasuram, son of late P.Chandrasah aged 57 years
Designation: Assistant Postmaster General do hereby solemnly affirm
and state as follows:

1. I am working in the office of Chief Postmaster General,
A.P.Circle, Hyderabad and as such I am well acquainted with the
facts of the case. I am filing this Reply Affidavit on behalf
of the respondents as I am authorised to do so. I have read the
original application and deny all such material averments made
therein except those that are specifically admitted herein under.

2. It is submitted as under:-

The post of BPM Kokkiligadda BO in account with Mopidevi
SO has fallen vacant on 14-7-92 following the regular BPM Sri K.T.S.
Prasad tendered resignation and the same was accepted. The Employ-
ment Exchange, Vijaywada was addressed on 17-7-92 to sponsor
eligible candidates fixing the date as 17-8-92. The applicant
was appointed as BPM provisionally on the A/N of 24-7-92 till a
regular selection is made. The provisionally appointed BPM was
also informed in the provisional appointment order that his
selection is purely temporary pending regular selection the said
post by the 3rd respondent and also his appointment can also be


व्यय अधिकारी (बजट)
Assistant Accounts Officer (Budget)
मुख्य पोस्टमास्टर जनरल का कार्यालय
Office of the Chief Postmaster General,
प्लॉ.प्र. बरिबंदल, हैदराबाद-500 001
A P. CIRCLE, HYDERABAD-500 001


DEPONENT
Asst. Postmaster General (S.)
O/o. Chief Postmaster
A.P. Circle, Hyderabad

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terminated at anytime without assigning any reasons therefor. No candidates are sponsored by the Employment Exchange. Open notification was issued vide letter dated 21-8-92 fixing the last date as 20-9-92. In response to open notification issued on 21-8-92 only one application was received. As only one application was received re-notification issued on 29-9-92 fixing the last date as 29-10-92. In response to this renotification 4 applications were received for consideration. Only 3 applications were sent to ASPOs Avaniigadda Sub Division for verification. Sri K.Sridhar S/O Raja Rao is not having any source of income and property hence his candidature was not considered hence his application was not sent to ASPOs for verification.

3. It is submitted that out of the 3 candidates, Smt. K.V.Ramanakumari W/O Rama Rao did not submit documents in respect of educational qualifications and property at the time of verification of documents by the 4th respondent, hence her candidature was not considered for selection. So, the competition was in between the two candidates Viza, 5th respondent and applicant. The 5th respondent passed Intermediate and is having Rs.8000/- annual income and 1.75 acres landed property worth Rs.35,000/- in her name. She is having thatched house in the BO Village. The applicant is a 10th failed candidate as per his application and is having only Rs.6000/- income and 0.10 cents land worth Rs.16,000/- in his name and is having a thatched house in the village.

4. It is submitted that as per the instructions on the subject the candidates who have passed Matriculation or equivalent to the Matriculation are to be preferred for selection to the post


ATTESTOR

सहायक लेखा अधिकारी (बजट)
Assistant Accounts Officer (Budget)
मुख्य पोस्टमास्टर जनरल का कार्यालय
Office of the Chief Postmaster General,
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DEPONENT

Asst. Postmaster General (S. & V.)
O/o. Chief Postmaster General,
A.P. Circle, Hyderabad-500 001,

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of BPM besides other conditions like property, income etc., is satisfied. The applicant did not qualify in SSC/Matriculation whereas the 5th respondent is having required qualification viz, pass in 10th class and satisfied other conditions viz., property, income etc., and having own house. In view of the above reasons the 5th respondent was selected to the post of BPM, Kokkiligadda on regular basis.

After finalisation of the selection the 4th respondent has been directed to handover the charges of the BO to the selected candidate. The applicant left the BO village on 14-12-92 applying the leave for 14-12-92 without prior approval of the leave by the sanctioning authority. The Mailoverseer handedover the charge from the applicant's substitute to the regular incumbent on 14-12-92. The substitute BPM handed over the charge of the BPM without any hesitation. The selection is made according to instructions on the subject.

In view of the above submissions there are no merits in the O.A. and it is liable to be dismissed. Hence, the Hon'ble Tribunal may be pleased to dismiss the O.A. with costs.


Solemnly affirmed and signed

on this the 18th day of

September, 1994.


ATTESTOR

सहायक लेखा अधिकारी (बजट)
Assistant Accounts Officer (Budget)
मुख्य पोस्टमैस्टर जनरल का कार्यालय
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A P CIRCLE, HYDERABAD-500 001


RESPONDENT
Asst. Postmaster General (S. & V.)
O/o. Chief Postmaster General,
A.P. Circle, Hyderabad-500 001.

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Counter Affidavit

Filed on:

Filed by: Srin V Ramana

Received Copy
20/9

26/9/94

Filed by

N.V. Ramana
Addl

May be filed
Cr
21/9/94